GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 400 ANSWERED ON- 06/02/2025

VISA REJECTIONS FOR INDIANS TRAVELLING TO ASPIRATIONAL FOREIGN DESTINATIONS

400. SMT. RAJANI ASHOKRAO PATIL

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that visa rejections for Indians travelling to aspirational foreign destination have increased significantly;

(b) if so, the details of financial loss incurred to Indians and the reasons for such rejections by foreign countries; and

(c) the steps taken by Government in this regard to improve visa acceptance?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to c) Formulation of visa related policies, including visa fees to be charged from foreign nationals is a sovereign matter of countries. Further, the details of visa issuance or visa rejection are only available with foreign Governments, as acceptance or rejection of visa is a sovereign matter of the foreign Government, and is not disclosed/available in public domain. However, visa related matters, particularly visa policies intended to improve ease of travel for Indian citizens are taken up by the Government through bilateral mechanisms, including during Consular Dialogues with foreign countries and during High level visits.
